

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): The Managing Director of the Imperial Bank of India was in receipt of a salary of Rs. 7,500 per month and an entertainment allowance of Rs. 500 p.m. He was also receiving two months salary as bonus each year and the benefit of a free residence at Bombay and Calcutta and free conveyance. He was appointed as the first Managing Director of the State Bank of India and his remuneration was fixed by the Central Government at Rs. 4,500 per month plus house rent for his residence at Bombay, together with a personal allowance amounting to Rs. 2,000 per month in the first year from the 1st July, 1955 and Rs. 1,000 per month in the next year and 'nil' thereafter. The entertainment allowance of Rs. 500 per month which was discontinued on the establishment of the State Bank, was subsequently restored to the Managing Director. No bonus is admissible to the Managing Director since the inception of the State Bank. This was done on the recommendation of the Board of Directors of the State Bank as some subordinate officers were getting higher salaries.

A Second Managing Director was recently appointed by the Central Board of the State Bank and his remuneration was determined by the Board with the approval of the Central Government as required under Section 29(2) of the Act as indicated below:

Pay	Rs. 3000 p. m.
Compensatory allowance	Rs. 100 p. m.
House rent allowance	Not exceeding 12½% of pay in excess of the first 10% which will be borne by the officer.

NATIONAL ARCHIVES OF INDIA

2116. Shri S. C. Samanta: Will the Minister of Education be pleased to state:

(a) whether the National Archives of India is a permanent Department;

(b) the number of persons working at present;

(c) how many of them are permanent;

(d) whether there will be an increase in the staff of the Department during the Second Five Year Plan; and

(e) if so, how much?

The Deputy Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) 355.

(c) 184.

(d) Yes, Sir.

(e) About 70.

GRANTS FOR LIBRARIES IN BIHAR

2117. Shri Ibrahim: Will the Minister of Education be pleased to state the amount that lapsed out of the grants given to the Government of Bihar during the year 1955-56 for the development of Libraries in the State?

The Deputy Minister of Education (Dr. K. L. Shrimall): The information has not been made available by the State Government so far.

DECORATIONS AWARDED BY FOREIGN GOVERNMENTS

2118. Mulla Abdullabhai: Will the Minister of Home Affairs be pleased to state the names of the Indian nationals who were honoured with decorations by the foreign Governments during 1955 and 1956?

The Minister in the Ministry of Home Affairs (Shri Datar): A statement is placed on the Table of the House. [See Appendix XIII, annexure No. 48.]

ROYALTY ON MANGANESE AND IRON ORE

2119. Shri Deogam: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the rate of royalty on manganese and iron ore separately levied by different State Governments; and